- (b) Petroleum and gas resources have not been included in the scope of the Fund in the initial stages.
 - (c) Does not arise.

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Construction of New Railway Lines in the Fifth Five Year Plan

*443. SHRI S. KUMARAN: SHRI YOGENDRA SHARMA: SHRI SANAT **KUMAR** RAHA: SHRI B. D. BARMAN: SHRI JAGJIT SINGH

Will the Minister of RAILWAYS be pleased to state:

ANAND:

- (a) whether Government propose to cut the outlay earmarked in the Fifth Five Year Plan for the construction of new railway lines; and
- (b) if so, what are .the details there of and which lines are proposed to be ibandoned?

THE MINISTER OF **RAILWAYS** SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

tyment to casual labourers of Jaipur Division

DR. Z. A. AHMAD: •444 SHRI YOGENDRA SHARMA:

fill the Minister of RAILWAYS be sed to state:

) whether it is a fact that some of casual labourers employed in Jai- Division were not paid wages as ichedule during the period from st 1973 to March 1974; and

> if so, what are the reasons there-id what action is being taken in >gard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

to Questions

(b) Does not arise.

*445. [Transferred 22ndAugust, 1974].

*446. [Transferred to the 23rdAugust, 1974.]

Increase in railway fare and freight

*447. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of RAILWAYS be pleased to State:

- (a) whether Government propose to increase the railway fare and freight in the near future;
- (b) if so, what are the reasons therefore;
- (c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) to (c) The matter is under consideration of the Government.

उच्च न्यायालयों में अनुसंधान सेलों की स्थापना

*448. श्री भैरो सिंह शेखावत : श्री डी० के० परेल : श्री वीरेन्द्र कुमार लखलेचाः श्री सुब्रमण्यन स्वामी :

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

हैदराबाद में में दिया था कि अभियोगों के भीघ्रताप्रवेक निपटाये जाने के लिये उपायों के में विधि व्यवसायियों और जनता के सुझावों की जांच करने के लिए देश के प्रत्येक उच्च न्यायालय के अधीन एक-एक अनु-संघान सेल की स्थापना की जानी चाहिए; और

(ख) यदि हां, तो विभिन्न उच्च न्याया-लयों ने इस संबंध में क्या कार्यवाही की है ?

tf Setting up of Research celb in the High Courts

*448. SHRI B. S. SHEKHAWAT: SHRI D. K. PATEL: SHRI V. K. SAKHLECHA: SHRI SUBRAMANIAN SWAMY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that he made a suggestion at Hyderabad in April last for setting up a Research Cell under each High Court in the country to look into the suggestions from the legal profession and public in regard to measures for the expeditious disposal of cases; and
- (b) if so, what action has been taken by the various High Courts in the matter?]

विधि, न्याय और कम्पनी कार्य मंत्री (श्री एच० आर० गोखले) ः (क) जी हां।

(ख) यह केवल एक सुझाव मात्र था जिस पर उच्च न्यायालयीं द्वारा विचार किया जाना था।

t[THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) Yes, Sir.

(b) It was merely a suggestion for the High Courts to consider.]

1973-74 में रेल दुर्घटनाएं

*449. श्री राजनारायण : क्या रेल मंत्री 25 फरवरी, 1974 को राज्य सभा में तारांकित प्रथन 92 के दिये गये उत्तर को देखेंगे और यह बात बताने की कृपा करेंगे कि :

- (क) सरकार ने रेल दुर्घटनाओं को रोकने के लिए क्या कदम उठाये है; और
- (ख) सरकार ने 1973-74 वर्ष के दौरान रेल दुर्घटनाओं में हुई जान माल की क्षाति के कारण उस वर्ष कितना मुआवजा दिया?

•(•[Railway accidents in 1973-74

- *449. SHRI RAJNARAIN: Will the Minister of RAILWAYS be pleased to refer to the answer to Starred Question 92 given in the Rajya Sabha on the 25th February, 1974 and state:
- (a) what measures have been takei by Government to check railway acci dents; and
- (b) how much compensation has bee paid by Government during the ye 1973-74 for loss of life and proper in railway accidents in that year?]

रेल मंत्रालय में उप मंत्री (श्री मोहर शफी कुरेशी): (क) और (ख) एक विव सभा पटल पर विया गया है।

विवरण

(क) चूंकि दुर्घटनाओं के लिए जिय एक मान और बड़ा कारक रेल कमंच की विफलता है इसलिए रेलों पर स् संरक्षा संगठन गाड़ियों के चालन से सम कर्मचारियों में संरक्षा की चैतना पैदा और संरक्षा नियमों का कड़ाई से